

(millets) through area expansion and productivity enhancement. During the year 2018-19, 3,42,188 numbers of farmers have been trained.

Mission for Integrated Development of Horticulture is being implemented for holistic growth of the horticulture sector covering fruits, vegetables, root and tuber crops, mushrooms, spices, flowers, aromatic plants, coconut, cashew, cocoa and bamboo. All States and UTs are covered under MIDH. During the 2018-19, 1,91,086 number of farmers have been trained.

**Non-utilisation of resources allocated under PM-Kisan yojana**

2911. SHRI AHMED PATEL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that Government is unable to utilise a large portion of the resources allocated to be spent under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Yojana;

(b) if so, the reasons therefor;

(c) the measure being taken by Government to enumerate small and marginalised farmers to ensure proper distribution of resources;

(d) whether Government is aware of reports that the number of farmers has been estimated wrongly;

(e) if so, the details thereof, State/UT-wise; and

(f) the steps being taken to ensure that the enumerations of farmers for this scheme is done accurately?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) PM-KISAN is a continuous and ongoing scheme, in which the financial benefits are transferred to the bank accounts of the identified beneficiaries as and when their correct and verified data is uploaded by the concerned States/UTs on PM-Kisan web-portal. The financial implication has been estimated on the basis of projection of operational land holdings data of Agricultural Census, 2015-16 for 2018-19. Therefore, there may be increase/decrease in number of beneficiaries from States as the onus lies with the State/UTs Governments to identify the beneficiaries and upload their details thereof on PM-KISAN portal. Therefore, the

actual utilization of the funds may vary depending upon the variation in the number of beneficiaries.

The data of beneficiaries uploaded by the State/UT Governments undergoes a multi-level verification and validation by various concerned agencies and re-uploading of error-free data by the State/UT Governments. Thereafter only the amount is successfully transferred into the bank accounts of the beneficiaries.

For release of installments pertaining to the period w.e.f. 1st April, 2019 upto 30th November, 2019, possession of Aadhaar card was compulsory for the beneficiaries, except for the States of Assam, Meghalaya and Jammu and Kashmir where Aadhaar penetration is miniscule. However, release of all installments falling due w.e.f. 1st December, 2019 onwards shall be done only on the basis of Aadhaar seeded data of beneficiaries, except for the States of Assam, Meghalaya and Jammu and Kashmir which have been exempted till 31st March, 2020.

All eligible beneficiaries are entitled to be paid their benefits from the 4-monthly period in which their registration has taken place, and hence they will not lose the benefit of any installment for procedural delays, except on account of their ineligibility. All registered eligible beneficiaries may, therefore, get their payments after completion of mandatory validation procedures and hence the budgetary allocation may also be used to the maximum extent possible.

(c) to (f) PM-Kisan Scheme has been extended to all farmers, subject to exclusion criteria. The data of landholding farmers for the scheme has been estimated on the basis of data of operational land holdings as per the Agriculture Census, 2015-16, extrapolated to 2018-19. Agriculture census is conducted on a quinquennial basis following census-cum-survey approach to collect data on number of operational holdings in the country. Total number of beneficiaries under the scheme has been estimated on the basis of these operational holdings.

Since, these figures of beneficiary farmers have only been estimates, there may be increase/decrease in number of beneficiaries from States as the onus lies with the State/UT Governments to identify the beneficiaries and upload their details thereof on PM-KISAN portal. Therefore, the actual utilization of the funds may vary depending upon the variation in the number of beneficiaries.

The entire responsibility of identification of beneficiaries for this Scheme rests with the State/UT Governments. For enrollment, the farmer is required to approach the

local patwari/revenue officer/Nodal Officer (PM-Kisan) nominated by the State Government.

The Common Service Centres (CSCs) have also been authorized to do registration of the farmers for the Scheme upon payment of fees. Farmers can also do their self-registration through the Farmers Corner in the portal. Farmers can also edit their names in PM-Kisan database as per their Aadhaar card through the Farmers Corner. Farmers can also know the status of their payment through the Farmers Corner. The village-wise names of the beneficiaries are also available in the Farmers Corner.

#### **Promotion of FPOs**

2912. SHRIMATI VIJILA SATHYANANTH: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that Government is promoting Farmer Producer Organisations (FPOs) to encourage small, medium and marginal farmers;

(b) if so, the details thereof;

(c) whether it is also a fact that about 5000 FPOs are being formed by various organisations; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (d) Yes Sir. Government of India through Small Farmers' Agri-business Consortium (SFAC), a registered society under Department of Agriculture, Cooperation & Farmers Welfare, Government of India, is promoting FPOs by mobilizing the farmers and help them in register as companies and providing them with handholding support and training for their sustainability. So far, SFAC has helped 827 FPOs in registering as companies. In addition to above, under Deendayal Antyodaya Yojana- National Rural Livelihood Mission (DAY-NRLM), Ministry of Rural Development, Government of India, is promoting FPOs by mobilizing farmers. So far, 131 registered FPOs have been promoted under the Mission. Further, National Bank for Agriculture and Rural Development (NABARD) is also promoting FPOs in the States and has so far promoted 4234 FPOs.

FPOs are provided assistance under various schemes of Government of India such as Venture Capital Assistance (VCA), Mission for Integrated Development of